

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 844 OF 2002

BALBIR SINGH

Appellant (s)

VERSUS

STATE OF DELHI

Respondent(s)

(With appln(s) for clarification/modification of court's order dated
12.08.2002 and stay)

Date: 14/06/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE P.P. NAOLEKAR

(VACATION BENCH)

For Appellant(s)

Mr. Rajiv Dutta, Sr.Adv.

Mr. H.S. Bhatti,Adv.

Ms. Namata Chopra,Adv.

Mr. R. Nedumaran,Adv.

For Respondent(s)

Mr. Ashok Bhan,Adv.

Mr. D.S. Mahra,Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.

Judgment reserved.

(Neena Verma)

Court Master

(Vijay Aggarwal)

Court Master

LIST OF BOOKS REFERRED

1. 1997 (7) SCC 744
2. 2007 (7) SCALE 486 at 494
3. AIR 1949 Privy Council 264 at 266
4. 1957 SCR 650
5. 2005 (8) SCC 370